Statement

Sanctioned strength of Sr. Physiotherapists and Sr. Occuptional Therapists in Safdarjmig, Kalavati Hospital and Dr. Rum Manohar Lohia Hospital

S. No. Category of post	Sanctioned strength	Dates from which each per so n holding the post	
Safdarjung Hospital			
1 Sr. Physiotherapist.	*4	23-7-75, 25-2-76 30-5-85.	
2 Sr. Occupation al Therapist	3	20-5-72 and 28-3-76	
3 Physiotherapists	19	The earliest appointee is holding	
4 Occupational Therapists	9	the post from 12-9-68. The earliest appointee is hold ing the post from 7-12-67.	
Kalavati Saran Hospital			
1 Sr. Physiotherapist	1	15-6-77.	
2 Sr. Occupational Therapist	1	15-6-77.	
3 Physiotherapist	5	The earliest appointee is holding	
4 Occupational Therapist.	2	the post from 1-7-59. The earliest appointee is from 10-7-73.	
Dr. R. M. L. Hospital			
1 Sr. Physiotherapist	1	Since 1968.	
2 Physiotherapist	3	The earliest appointee is from 1977.	
3 Occupational Therapist.	1	The earliest appointee is from 1983.	

^{*}One post newly created lying vacant.

693. [Transferred to the 16th May, 1990.]

Chukba Hydel Project, Bhutan

64 SHRIMATI MIRA DAS; DR. BAPUKALDATE;

Will the Minister of ENERGY be pleated to state:

- (a) whether the Chukha Hydel Project, a joint venture of India and Royal Government of Bhutan, has been completed:
- (b) whether any workers from India were recruited for this project;
- (c) whefther these workers have been declared surplus and rendered unemployed; and
- (d) if so, what steps are being taken by Government *to* provide employment to these workers?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) The Chukha Hydel Project in Bhutan, which is a project of the Royal Government of

Bhutan being executed with Indian financial and technical assistance, had been commissioned in October 1988. There a#f some related works, like transmission lines, which are nearing completion.

- (b) Ye\ Sir.
- (c) and (d) On completion of the major works of the project, some of the workers have been declared surplus. The Project Authorities have approached various Organisations, including those of the Government of India, for exploring pos. Sibilities of absorption of these surplus workers, and as a result, some of these workers have already been provided alternative employment.

Prices of Cement in Eastern States

695. SHRIMATI KAMLA SINHA: Will the Minister of INDUSTRY be pleased to state;

(a) whether Government's attention has been drawn to news-item published in 'Business Standard' of the 29th April, 1990 captioned 'Cement price freeze till end of May';

- (b) if so, whether it is a fact that ex-Factory rate per bag of cement (inclusive af all taxes) in the Eastern States, in-: luding Bihar was Rs. 62/- during the last week of February, 1990;
- (c) whether it has thereafter gone up to more than Rs. 105/- per bag; and
- (d) if so, what steps Government are taking to hold the price of cement?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH); (a) Yes, Sir.

(b) As per the reports received, the price per bag had ranged from about Rs. 70/- to Rs. 95/- in the Eastern region in the last week of February, 1990. A statement showing the retail price of cement per bag, including all taxes? in the Eastern region from 19th February, 1990 to 28th February, 1990, is attached. (See below).

- (c) In some areas in the Eastern region, the prices had gone up to Rs. 105 per bag during April, 1990.
- (d) Following are among the important Steps taken by- the Government to hold the prices of cement:
 - (i) Major Cecent Producers have agreed to roll back their ex-stockists prices to the level of 31st March, 1990.
 - (ii) State Government/Union Territories have been advised to ensure that the prices of cement are maintained at the level not above those of 31st March, 1990 and that the dealers do not indulge in profiteering at the retail level.
 - (lii) Railway Board has issued instructions to move cement on an emergent basis on designated routes.
 - (iv) The movement of price and availability of wagons for cement transportation are being closely monitored.

Statement

Statement showing price per Bag (including All Taxes) in Eastern Region from 19th February, 1990 to 28th February, 1990

-		Calcutta	Patna	Bhubaneshwar Guwahati	
19-2-1990	80-85		74-76	70 -72	93-95
20-2-1990	80-85		74-76	70—72	93-95
21-2-1990	78—85		74-76	70-72	93 95
22-2-1990.	78-85		74-76	70-72	93-95
23-2-19 90	80-87		74-76	70-72	93—9!
26-2-1990	78—86		74-76	70-72	93-95
27-2-1990	78-86		74—76	70—72	93-95
28-2-1990	80-87		74-76	70-72	93—9!

कोल इंडिया लि॰ के कर्मचारियों के विकद्ध फ्रष्टाचार के मामले

96. श्री शंकर दयाल सिह: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि:

(क) पिछले तीन महीनों के दौरान कोल इंडिया लि० के कितने कर्मचारियों के विषद्ध भ्रष्टाचार के मामले दर्ज किए ; ग्रौर (ख) सरकार द्वारा श्रभी तक प्रत्येक के विरुद्ध क्या कार्रवाई की गई है?

ऊर्जा मंत्री, साथ में नागर विमानन मंत्रालय का श्रांतिरिक्त प्रभार (श्री झारिफ मोहम्मद खान) (क) ग्रौर (ख) को० इं० लि० तथा उसकी सहायक कंपनियों के ऐसे कर्मचारियों की संख्या जिनके विषद्ध पिछले तीन महीनों के दौरान भ्रष्टाचार के मामले दर्ज किए गए हैं तथा इन मामलों में उनके विषद्ध जो कार्रवाई की गई है,